Name of the corporate debtor: Kiran Udyog Private Limited; Date of commencement of CIRP: 24/05/2023; List of cr on: 25/08/2023

| List of unsecured financial creditors (other than financial | on: 25/08/2023 |
|---|----------------|
| | as |

| 1,72,80,060 | 8,19,88,867 | | | | | | | | | | | |
|------------------------------|-----------------------|--|-----------|-------------|----------|------------------|--|--------------|--|------------------|------------------------------------|-----|
| | | | | | | | | 14,70,49,935 | mayoo,00,000 | | | |
| | | | | | | | | | 22.88.98.863 | | Total | - |
| 1,72,80,060 Clarifications | | | | | | | Signature of the state of the s | | | | | |
| | | NA | NA | 19.83% | No | | Amount disbursed as loan | | 3-13-13-13-13-13-13-13-13-13-13-13-13-13 | | | 1 |
| | | ANI | | | | | as per loan agreements | | 9.27.96 597 | 15-06-2023 | Bajaj Finance Limited | т |
| | | | NA | 9% | No | - | 3,42,63,3/2 Amount disbursed as loan | | | | | |
| | 8,19,88,867 | CAL | | | | | as per loan agreements | | 3 42 83 572 | 07-06-2023 | Regency Fincorp Limited 07-06-2023 | - |
| | | NIA | NA | 5.20% | No | | Amount disbursed as loan | 1,70,29,820 | | | | |
| | | | | 000 | | | | 1 00 20 00 | 10 18 18 603 | 01-06-2023 | Prashant Gehlawat | |
| verincation | Datiming | set-off | | share in | e party? | guarantee party? | | admitted | | - | | |
| | claim not claim under | claim that may be | claim | % of Voting | Whether | Amount | Nature of claim | claim | claimed | receipt claimed | | |
| Amount of Remarks, if | Amount of / | Amount of Amount of Amount of | Amount of | | | | N | Amount of | Amount | Date of Amount | | |
| (Amount in ₹ 12,96,29,935/-) | | | | | | admitted | Details of claim admitted | | of claim | Details of claim | Control | No. |
| ging to any class o | editors belong | class of creditors belonging to any class of creditors | | | | | | | - | | Name of creditor | S |

